

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.477/2022

IN THE MATTER OF:

RAJENDER GANGSARI

...APPLICANT

-VERSUS-

STATE OFUTTARAKHAND & ORS.

...RESPONDENT

I N D E X

Sl. No	Particulars	Pages
1.	Affidavit on behalf of Respondent No.4 in continuation of its affidavit dated 30.01.2026.	01-03
2.	Annexure R-4/1 True Copy of Communication dated 09.04.2026 received from Dehradun Smart City detailing the progress on treating the waste.	04
3.	Annexure R-4/2 True Copy of the communication dated 09.04.2026 received from M/s Green Clean Waste Management Pvt. Ltd. showing the data regarding treatment of RDF.	05
4.	Proof of Service	06



Through

Respondent No. 4

Manish Kumar & Associates,
Advocates for Respondent No.4,
18, Todarmal Road,
New Delhi-110001
Ph. 011-41526833

E-mail: manishkumarandassociates@gmail.com

New Delhi

Dated: 10.04.2026

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.477/2022

IN THE MATTER OF:

RAJENDER GANGSARI

...APPLICANT

-VERSUS-

STATE OF UTTARAKHAND & ORS.

...RESPONDENT

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 4 IN CONTINUATION OF ITS
AFFIDAVIT DATED 30.01.2026**

I, Namami Bansal, aged about 33 years, currently posted as Municipal Commissioner, Municipal Corporation Dehradun, do hereby solemnly affirm and state as under:

1. That I am the duly Authorised Person on behalf of Respondent No.4, as such I am fully conversant with the aforementioned matter as such, I am competent to swear the present affidavit.
2. That in compliance of the Order dated 06.11.2025 of this Hon'ble Tribunal, the deponent had vide affidavit dated 30.01.2026 informed the status as on 29.01.2026.
3. The present Affidavit is in continuation of the affidavit dated 30.01.2026.
4. It is reiterated that, in the affidavit dated 30.01.2026, Respondent No. 4 had apprised about the effort undertaken in remedying the legacy waste, where out of 4,22,000 MT, 2,04,506.09 MT were already treated.



[Handwritten signature]



5. The deponent, enquired with the agency on the updated status, when vide communication dated 09.04.2026, it has been informed that it has successfully treated 2,85,214.94 MT legacy waste, and the balance legacy waste will be treated and disposed by 09.08.2026. The communication further details the disposal as under:

- (i) R.D.F. disposal - 67,774.26 MT
- (ii) Inert disposal - 30,223.64 MT
- (iii) C&D disposal - 1,056.74 MT

True Copy of the communication dated 09.04.2026 is enclosed herewith and marked as Annexure R-4/1.

6. It is also brought to the notice of this Hon'ble Tribunal that the agency has continued the treatment of legacy waste at a steady pace after the monsoons. In furtherance thereof, the operating agency M/s Green Clean Waste Management Pvt. Ltd. has also furnished the details of RDF produced and disposed between the period commencing from 01.02.2026 to 08.04.2026 as under:

Month	RDF Produced (MT)	RDF Disposed (MT)
February, 2026	7,237.66	3,127
March, 2026	8,019.44	10,975.54
April, 2026	1,643.57	3,562.81



A handwritten signature in blue ink, appearing to be 'R. Singh'.

True Copy of the communication dated 09.04.2026 received from M/s Green Clean Waste Management Pvt. Ltd. showing the data regarding treatment of RDF, is annexed as Annexure R-4/2.

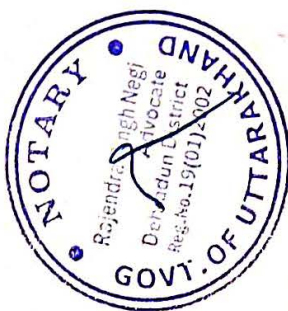
7. That the annexures are true copies of their respective originals.

[Signature]
DEPONENT

VERIFICATION:

Verified at Dehradun on this 10th day of April, 2026 that the contents of the affidavit are true and correct and nothing material has been concealed therefrom. Annexures are the true copies of respective originals.

[Signature]
DEPONENT



14/0/26
This affidavit is sworn before me by
Shri *[Signature]*
who is identified by Shri.....
at Dehradun on.....

(Rajendra Singh Negi)
Advocate & Notary
[Signature] 14/0/26



कार्यालय परियोजना प्रबन्धक
देहरादून स्मार्ट सिटी परियोजना क्रियान्वयन इकाई
लोक निर्माण विभाग
777, सात्त्विक टावर कौलागढ़ रोड राजेन्द्रनगर देहरादून



E-Mail:- piudehradunsmartcity@gmail.com

Phone no. 0135-3597674

पत्रांक 207 /अनुबन्ध
सेवा में,

दिनांक 09/04/2026

उप नगर आयुक्त,
नगर निगम, देहरादून।

विषय:- शीशमबाड़ा प्रोसेसिंग प्लान्ट के भूमि भरण स्थल में एकत्रित लीगेसी वेस्ट के निस्तारण प्रक्रिया का मा0 एन0जी0टी0 में आगामी सुनवाई से पूर्व प्रगति रिपोर्ट आख्या के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत कराना है कि वर्तमान में शीशमबाड़ा स्थित लीगेसी वेस्ट निस्तारण का कार्य इस कार्यालय के अन्तर्गत गठित अनुबन्ध सं0 41/S.E.-9th/2024-25 दिनांक 10.12.2024. के अन्तर्गत मै0 इन्वायरमेन्ट टेक्नॉ द्वारा करवाया जा रहा है। वर्तमान तक उक्त कार्य की भौतिक प्रगति निम्नानुसार है:-

लीगेसी वेस्ट प्रोसेस- 285214.94 MT

1. R.D.F. डिस्पोजल- 67774.26 MT

2. Inert डिस्पोजल- 30223.64 MT

3. C&D डिस्पोजल- 1056.74 MT

कुल डिस्पोजल- 99054.64 MT

उपरोक्त के क्रम में यह भी अवगत कराना है कि वर्णित अनुबन्धानुसार लीगेसी वेस्ट निस्तारण कार्य को 09 अगस्त 2026 तक पूर्ण किया जाना है।

परियोजना प्रबन्धक,
देहरादून स्मार्ट सिटी(पी0आई0यू0)
लो0नि0वि0 देहरादून।
09/04/2026

प्रतिलिपि:-

1. नगर आयुक्त, नगर निगम देहरादून को सादर सूचनार्थ प्रेषित।
2. सहायक परियोजना प्रबन्धक, देहरादून स्मार्ट सिटी (पी0आई0यू0) लो0नि0वि0 देहरादून को उपरोक्तानुसार आवश्यक कार्यवाही हेतु प्रेषित।

परियोजना प्रबन्धक,
देहरादून स्मार्ट सिटी(पी0आई0यू0)
लो0नि0वि0 देहरादून।



GREEN CLEAN WASTE MANAGEMENT PRIVATE LIMITED

Annexure R-4/2

BRANCH OFFICE: SHEESHAMBADA WASTE MANAGEMENT PLANT, SHEESHAMBADA, SELAQUI, DEHRADUN-248197, UK 5

E-MAIL: nacof.dehradun@gmail.com, Mob:- 9473014842

GCWMPL/26-28/05

सेवा में,

Date: 09-04-2026

उप नगर आयुक्त महोदय
नगर निगम, देहरादून।

विषय: दिनांक 31-01-2026 के उपरान्त शीशमबाड़ा प्रोसेसिंग प्लांट में उत्पादित एवं निस्तारित आर0डी0एफ0 का विवरण के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक-151(एच) दिनांक 09-04-2026 के अनुपालन में शीशमबाड़ा प्रोसेसिंग प्लांट में दिनांक 01-02-2026 से दिनांक 08-04-2026 तक उत्पादित आर0डी0एफ0 एवं निस्तारित आर0डी0एफ0 का विवरण निम्न अनुसार प्रेषित है:-

क्र.सं.	माह	उत्पादित आर0डी0एफ0	निस्तारित आर0डी0एफ0
1	फरवरी-2026	7237.66 मिट्रिक टन	3127 मिट्रिक टन
2	मार्च-2026	8019.44 मिट्रिक टन	10975.54 मिट्रिक टन
3	अप्रैल-2026	1643.57 मिट्रिक टन	3562.81 मिट्रिक टन

अतः आर0डी0एफ0 की सूचना उपरोक्तानुसार सेवा में प्रस्तुत है।

Bhuvan
72

